



ఆంధ్రప్రదేశ్ రాజపత్రము

THE ANDHRA PRADESH GAZETTE
PUBLISHED BY AUTHORITY

RULES SUPPLEMENT TO PART II EXTRAORDINARY

No.3

AMARAVATI, WEDNESDAY, MAY 24, 2023

G.258

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HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ROC.No.426 / SO / 2021.

Dated: 23.03.2023.

AMENDMENT TO RULE 13(a) OF WRIT PROCEEDING RULES, 1977 - NOTIFIED.

NOTIFICATION No.17/2023

In exercise of the powers conferred by Article 225 of the Constitution of India and all other powers hereunto, the High Court of Andhra Pradesh hereby makes the following draft of the proposed amendment to Rule 13(a) of Writ Proceeding Rules, 1977.

AMENDMENT

"Rule 13(a):

The copies of documents shall be fairly and neatly type-written on substantial **white A4 size paper** with an outer margin 2" wide, and inner margin 1" wide, and shall be stitched book-wise. The copies of the documents shall be arranged in chronological order. The pages shall be numbered and indexed. The copies of documents filed along with the petition and filed subsequently shall bear consecutive numbering. The copies of the documents shall be certified to be 'true copies' by the counsel on record."

Nelapadu,

Dated: 23-03-2023.

Y. LAKSHMANA RAO,

Registrar General.

HIGH COURT OF ANDHRA PRADESH:: AMARAVATI

Endt. ROC. No. 426/SO/2021

Dated. ~~03~~ 08.2024

Gazette Nos.3, dated 23.03.2023.
(Notification No.17 /2023)

"COMMUNICATED"

J. Lakshmana Rao
REGISTRAR GENERAL

To:

1. The Principal Secretary to the Hon'ble the Chief Justice (with a request to place the same before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the same before the Hon'ble Judge for their Lordships' kind perusal).
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh [with a request to instruct the concerned to place the Gazettes in High Court's website]
5. All the Unit Heads in the State of Andhra Pradesh(with a request to communicate the same to all the Judicial Officers in their respective Districts)
6. The Director, A.P. Judicial Academy, Mangalagiri, Guntur District.
7. The Director, A.P. High Court Mediation & Arbitration Centre, High Court Building, Amaravati.
8. The Member Secretary, A.P. State Legal Services Authority, Velagapudi, near A.P.Secretariat.
9. The Secretary, A.P High Court Legal Service Committee, High Court Building, Amaravati.
10. All the Officers, High Court of Andhra Pradesh.
11. All the Section Heads, High Court of Andhra Pradesh.
12. The Advocate General, State of Andhra Pradesh, Amaravati.
13. The President, Bar Association, High Court of Andhra Pradesh.
14. Spare.